

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5324
ANSWERED ON:13.12.2010
REHABILITATION OF BEEDI/BONDED LABOURERS
Patle Kamla Devi

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether any proposal of the Government of Chhattisgarh has been received regarding the contribution of Union Government towards the rehabilitation of 420 Beedi Workers under the Beedi Workers` Housing Scheme and the rest of the identified 361 bonded labourers under Bonded Labourers Rehabilitation Scheme;
- (b) if so, the details thereof; and
- (c) the time by which the said contribution of the Centre will be released?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) to (c): The proposals for grant of Central subsidy for construction of 254 houses in Rajnandgaon, 116 houses in Dongargarh and 50 houses in Raigarh districts in Chhattisgarh State under Economically Weaker Section (EWS) component of the Revised Integrated Housing Scheme (RIHS) for Beedi Workers etc. were received from the State Government. The 1st instalment of subsidy @ Rs.20,000/- per tenement was released to the State Government in the year 2007. The 2nd instalment of the subsidy will be released on receipt of proposal from the State Government after construction reaches at Roof Level as per the provisions of the scheme.

In response to the proposal received from the State Government, the Central Government has released an amount of Rs.58.60 Lakh to the State Government of Chhattisgarh for rehabilitation of 586 bonded labourers under Centrally Sponsored Plan Scheme for Rehabilitation of Bonded Labourers in July, 2010.